<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI (Appellate Jurisdiction)

IA NO. 233 OF 2016 IN DFR NO. 1176 OF 2013

Dated : 20th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bihar State Power (Holding) Co. Ltd. Vs.			Appellant(s)
Bihar Electricity Regulatory Commiss	sion &	Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Navin Prakash Ms. Meetu Singh	
Counsel for the Respondent(s)	:	Mr. C.K.Rai Mr. Umesh Prasad	for R-1

<u>ORDER</u>

IA NO. 233 OF 2016 (Appl. for condonation of delay in filing)

Learned counsel for the appellant seeks four weeks time to engage another counsel as the present counsel has been elevated to the bench.

List the matter on 23.08.2017.

(I.J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson